SHRI M. S. RANAWAT: But what is the difference between these market rates and the rates paid to our local officers?

SHRI MAHAVIR TYAGI: Because they are experts it depends upon the standard of pay these experts draw in those countries from which they are drawn.

SHRI B. GUPTA: May I know the names of the countries from which these experts are being drawn?

SHRI MAHAVIR TYAGI: They are mostly from the United Kingdom.

DELAY IN PAYMENT OF PENSIONS

*356. COL. C. S. R. ANGRE: Will the Minister for STATES be pleased to state whether Government have received any complaints about the delay in the payment of pensions in certain Part S and Part C States to the employees of the former Indian States comprised ifi those States; and if so, what action has been taken on those complaints?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): Yes, from Madhya Bharat and Vindhya Pradesh. These State Governments have been asked to look into this matter immediately with a view to examine and modify the existing rules, where necessary, so as to enable pending cases to be disposed of within a period of three months.

SHRI S. MAHANTY: May we know what occasioned the delay in the payment of the pensions?

SHRI V. K. DHAGE: What were the reasons for the delay?

MR. CHAIRMAN: Why were such delays caused? That is the question.

DR. K. N. KATJU: The reason was that in these two Unions, Madhya Bharat and Vindhya Pradesh, there had been an integration of a very large number of small States where the existing rules were not adequate and books and records were not properly kept. Therefore, in working out these pension claims delays occur.

to Questions

SHRI S. MAHANTY: In view of the fact that no such complaint has been heard from any other States which have been integrated, may we know if there are any particular reasons for non-payment of pensions in these two areas only?

DR. K. N. KATJU: I repeat that these are the specific cases—I forget the details—and on the basis of these complaints instructions have now been issued and I think the matter will be set right now without any further delay.

SHRI V. K. DHAGE: Is it a fact that in these States the rule was that when a man retired the pension papers v/ere first placed in his hands?

DR. K. N. KATJU: I really could not enlighten you any further.

INDIAN EDUCATIONAL SERVICE

*357. KUMARI SHOILA BALA DAS: Will the Minister for EDUCATION be pleased to state how many persons belonging to the Indian Educational Service are there at present and when their terms will expire?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. Shrimali): None.

CENTRAL SOCIAL WELFARE BOARD

◆358. KUMARI SHOILA BALA DAS: Will the Minister for EDUCATION be pleased to state:

(a) how many times the Central Social Welfare Board have met so far;

(b) on what principle grants are given to voluntary associations by this Board; and

(c) what are the functions of the Women Welfare Panel of this Board?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Twice.